GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3814 TO BE ANSWERED ON 22.12.2015

Afforestation in Wastelands

3814. SHRI NITYANAND RAI:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the percentage of wasteland targeted for plantation of trees during the current year, State-wise; and
- (b) the percentage of waste land on which trees have been planted during the last three years, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) & (b) The Department of Land Resources (DoLR), Ministry of Rural Development (MoRD) is the concerned Department for wasteland development in the country. However, DoLR does not implement any scheme/programme exclusively meant for afforestation in wastelands but it has been implementing an area development programme namely Integrated Watershed Management Programme (IWMP) w.e.f. 26.02.2009 for development of rainfed and degraded areas. Earlier, three erstwhile area development programmes viz. DPAP, DDP and IWDP were operated. The major activities taken up under IWMP inter-alia includes afforestation, nursery raising, pasture development, ridge area treatment, drainage line treatments, soil and moisture conservation, rain water harvesting, horticulture and livelihoods for assetless persons etc. In 2015-16, IWMP has been amalgamated as the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). Under IWMP/PMKSY, a total of 8214 projects have been sanctioned for the treatment of an area of 39.07 million has of far at a total amount of Rs.12451.86 crore released to the States. The area covered under afforestation and number of trees planted under IWMP/PMKSY is not separately collated and maintained by DoLR. The details of State-wise number of projects and area sanctioned to the States during the last three years is given in Annexure-I. No new project/area has been sanctioned under IWMP/PMKSY during the current year.

DoLR has brought out Wasteland Atlas of India, 2011-Change Analysis Based on Temporal Satellite Data of 2005-06 and 2008-09 in collaboration with National Remote Sensing Centre (NRSC), Hyderabad, according to which the extent of wastelands under 23 identified categories has shown a decline by 5240.78 square km. between 2005-06 & 2008-09 and stands at 467021.16 square km. The State-wise details of wastelands are given in **Annexure-II.**

Annexure referred to in reply of parts (a & b) of the Lok Sabha Unstarred Question No.3814 regarding "Afforestation in Wastelands" raised by Shri Nityanand Rai due for reply on 22.12.2015.

State-wise details of projects sanctioned and area covered during last three years under IWMP/PMKSY (Watershed Development)

S.No.	Name of State	No. of Projects Sanctioned			Area of the projects sanctioned in		
		2012-13	2013-14	2014-15	million ha 2012-13	2013-14	2014-15
1	Andhra Pradesh	56	56	59	0.23	0.220	0.22
2	Bihar	24	26	33	0.12	0.136	0.164
3	Chhattisgarh	27	29	26	0.124	0.155	0.124
4	Gujarat	59	60	61	0.317	0.318	0.334
5	Haryana	13	15	13	0.06	0.064	0.059
6	Himachal Pradesh	21	15	17	0.1	0.071	0.079
7	J&K	43	46	29	0.189	0.167	0.117
8	Jharkhand	30	27	27	0.163	0.147	0.144
9	Karnataka	68	63	78	0.333	0.323	0.326
10	Kerala	20	10	12	0.097	0.051	0.051
11	Madhya Pradesh	37	73	81	0.211	0.428	0.464
12	Maharashtra	120	116	122	0.527	0.519	0.541
13	Odisha	39	38	38	0.212	0.212	0.21
14	Punjab	12	14	8	0.046	0.067	0.046
15	Rajasthan	145	135	141	0.788	0.744	0.748
16	Tamil Nadu	32	39	31	0.171	0.196	0.159
17	Telangana	46	41	50	0.191	0.181	0.201
18	Uttar Pradesh	64	67	58	0.318	0.328	0.293
19	Uttarakhand	8	-	-	0.04	-	-
20	West Bengal	42	44	-	0.183	0.187	-
	N.E. States						
21	Arunachal Pradesh	28	26	16	0.073	0.061	0.05
22	Assam	54	45	47	0.216	0.201	0.209
23	Manipur	15	13	14	0.07	0.062	0.061
24	Meghalaya	12	11	12	0.039	0.036	0.041
25	Mizoram	15	14	11	0.059	0.058	0.056
26	Nagaland	17	20	13	0.069	0.079	0.053
27	Sikkim	2	0	4	0.007	-	0.016
28	Tripura	17	8	9	0.044	0.035	0.044
	Grand Total	1066	1051	1010	5.00	5.045	4.81

Note: No new Watershed projects have been sanctioned during 2015-16.

Annexure-II

Annexure referred to in reply of parts (a & b) of the Lok Sabha Unstarred Question No.3814 regarding "Afforestation in Wastelands" raised by Shri Nityanand Rai due for reply on 22.12.2015.

State/UT wise area of Wastelands (Wasteland Atlas of India, 2011) that has been reduced and put to productive use from 2005-06 to 2008-09

(Area in square km.)

GL NI	G TYP	Total wa	asteland		
Sl. No.	State/UT	2005-06	2008-09	Change in Wasteland	
1	Andhra Pradesh	38788.22	37296.62	-1491.60	
2	Arunachal Pradesh	5743.83	14895.24	9151.41	
3	Assam	8778.02	8453.86	-324.15	
4	Bihar	6841.09	9601.01	2759.92	
5	Chhattisgarh	11817.82	11482.18	-335.64	
6	Delhi	83.34	90.21	6.87	
7	Goa	496.27	489.08	-7.18	
8	Gujarat	21350.38	20108.06	-1242.32	
9	Haryana	2347.05	2145.98	-201.07	
10	Himachal Pradesh	22470.05	22347.88	-122.17	
11	Jammu & Kashmir	73754.38	75435.77	1681.39	
12	Jharkhand	11670.14	11017.38	-652.76	
13	Karnataka	14438.12	13030.62	-1407.50	
14	Kerala	2458.69	2445.62	-13.07	
15	Madhya Pradesh	40042.98	40113.27	70.29	
16	Maharashtra	38262.81	37830.82	-431.99	
17	Manipur	7027.47	5648.53	-1378.94	
18	Meghalaya	3865.76	4127.43	261.67	
19	Mizoram	6021.14	4958.64	-1062.50	
20	Nagaland	4815.18	5266.72	451.55	
21	Odisha	16648.27	16425.76	-222.51	
22	Punjab	1019.50	936.83	-82.67	
23	Rajasthan	93689.47	84929.10	-8760.37	
24	Sikkim	3280.88	3273.15	-7.73	
25	Tamil Nadu	9125.56	8721.79	-403.77	
26	Tripura	1315.17	964.64	-350.53	
27	Uttarakhand	12790.06	12859.53	69.47	
28	Uttar Pradesh	10988.59	9881.24	-1107.35	
29	West Bengal	1994.41	1929.20	-65.21	
30	Union Territory	337.30	315.00	-22.30	
	Total	472261.94	467021.16	-5240.78	

Source: Wastelands Atlas of India, 2011- Change Analysis Based on Temporal Satellite Data of 2005-06 and 2008-09.